

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 48(ND)/2016

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Sh. Anish Kumar Vs. M/s Friends Flight Fares
Pvt. Ltd. & Ors, Advocate

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Arpit Drivedi, Advocate		
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	For the Respondent (s)	: Mr. Rahul Kumar, Advocate Mr. Ranjeet Kumar, PCS		
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ORDER

A request for an adjournment is being made by the Ld. Counsel for the
Petitioner on grounds that the main counsel is unavailable. At his request,
adjourned to 16th April, 2018.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)